

ITEM NO.60

COURT NO.7

SECTION IV-C

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CONMT.PET.(C) NO. 766-768/2024 IN C.A. NO. 5247/2016

RAJESH MISHRA

PETITIONER(S)

VERSUS

SMT. VEERA RANA

RESPONDENT(S)

IA NO. 21450/2025 - EXEMPTION FROM FILING O.T.

IA NO. 218844/2024 - EXEMPTION FROM FILING O.T.

Date : 28-04-2025 This matter was called on for hearing today.

CORAM : HON'BLE MRS. JUSTICE B.V. NAGARATHNA
HON'BLE MR. JUSTICE K.V. VISWANATHAN

For Petitioner(s): Ms. Kiran Suri, Sr. Adv.
Mr. Kumar Parimal, Adv.
Mr. Niranjana Swami, Adv.
Mr. Smarhar Singh, AOR

For Respondent(s): Mr. Nachiketa Joshi, A.A.G.
Ms. Mrinal Gopal Elker, AOR
Ms. Chhavi Khandelwal, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List on 16.05.2025.

(B. LAKSHMI MANIKYA VALLI)
COURT MASTER (SH)

(DIVYA BABBAR)
COURT MASTER (NSH)